

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 3106/2024 in C.P. (IB)/1132(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:- Mr. Vikram Venkatrao Gaikwad Vs. Mr.
Jitendra Palande
IN THE MATTER OF
Sangram Gade
V/s
Jogeshwari Breweries Private Limited

Section: 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3106 of 2024:- Counsel, Manoj Kumar Mishra appeared for the Applicant. None present on behalf of the Respondent. **Registry is directed** to issue notice to the Respondents intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. In addition to Court Notice, the Applicant is also directed to issue notice to the Respondents intimating the next date of hearing by all possible means (i.e. Speed Post, Email, etc.) and file affidavit of service enclosing therewith the notice along with proof of service of notice at least two days before the next date of hearing. List this matter on **26.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)